

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:145  
ANSWERED ON:07.03.2011  
CONSERVATION OF WETLANDS  
Sukur Shri Jadhav Baliram

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the details of the major the wetlands in the country, State-wise;
- (b) whether certain deficiencies in the implementation of the National Wetland Conservation programme have been noticed/brought to the notice of the Government;
- (c) if so, the details thereof;
- (d) the action taken to overcome such deficiencies; and
- (e) the other steps taken for conservation of wetlands in the country?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (e). A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 145 DUE FOR REPLY ON 07.03.2011 "CONSERVATION OF WETLAND SITES" BY SHRI BALIRAM JADHAV.

- (a) The details of major wetlands identified in the country under National Wetland Conservation Programme state, wise are annexed.
- (b) to (d) Though assistance is given by way of 100% grant for undertaking conservation activities like survey & demarcation, Afforestation, catchment area treatment, water management, protection measures, fisheries development, weed control, wildlife conservation, pollution abatement, eco-development, etc in the identified wetlands, however, some deficiencies have been noticed in the implementation of the National Wetland Conservation Programme. These are conversion of wetlands, loss of biodiversity due to discharge of untreated sewage and industrial effluents leading to excessive eutrophication, proliferation of aquatic weeds, over exploitation of floral and faunal resources, encroachment, etc.

Considering the importance of wetlands, the Ministry of Environment and Forests has identified 115 Wetlands in the country covering 24 States and two Union Territories for conservation under the National Wetland Conservation Programme. This is also supplemented by research and development activities. So far, an amount of Rs. 98.75 crores has been released to the concerned state governments for undertaking conservation activities of identified wetlands under various management action plans.

(e) Further, in order to conserve the wetlands in the country the Government have notified Wetlands (Conservation and Management) Rules 2010. These rules prohibit some of the activities in these wetlands and allow certain other activities only with the permission of Central Wetland Regulatory Authority. Ministry is also providing financial assistance for making comprehensive management action plans through consultants for long term results. State govts have also been advised to constitute State Wetlands Authorities for execution of conservation activities in an effective manner.